

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:7022
ANSWERED ON:07.05.2010
DONATE ORGAN CAMPAIGN
Semmalai Shri S.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether under the banner of 'Donate organ Campaign', the few corporate hospitals harvest organs from dead bodies and implant them on the needy patients charging exorbitant amounts;
- (b) if so, the details thereof;
- (c) whether the Government proposes to enact a Central Law striking a balance between organ donation and preventing exploitation by the Corporate Hospitals;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) No.
- (b) Does not arise.
- (c) Health is a state subject. State Government authorizes hospitals to transplant human organs as per procedures given under Transplantation of Human Organs Act, 1994. The Appropriate Authorities appointed by the Central and the State Governments are empowered to investigate any complaints of breach of provisions of the Act and to prevent exploitation by the hospitals.
- (d) & (e) Do not arise.